

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C) No(s). 9351/2015

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

S.M. HASEEB & ORS.

Respondent(s)

WITH

SLP(C) No. 9686/2015

SLP(C) No. 9889/2015

SLP(C) No. 18440/2015

(With Interim Relief and Office Report)

SLP(C) No. 4816/2016

(With Office Report)

Date : 08/12/2016 This petition was called on for hearing today.

For Petitioner(s) Ms. Sushma Verma, Adv.
Mukesh Kumar Maroria, Adv.

Mr. Shreekant N. Terdal, Adv.

For Respondent(s) Mrs Rani Chhabra, Adv.
Ms. Priyanka Sony, Adv.

Mr. Kiran Kumar Jaipurkar, Adv.

Mr. Vikas Singh Jangra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 9351/2015

Learned counsel for the petitioners to take fresh steps for service of notice on respondent nos. 1 to 4 and 9 within two weeks' time and notice thereafter, be issued.

None appears for respondent nos. 5 to 8 despite due service.

....contd.

SLP(C) No. 9686/2015

Despite last opportunity having been granted, respondent no. 1 has not filed counter affidavit. As such further opportunity is declined.

None appears for respondent nos. 2 to 4 and 15 despite due service.

Learned counsel for the petitioners to take fresh steps for service of notice on respondent nos. 5 to 14 and 16 within two weeks' time and notice thereafter, be issued.

SLP(C) No. 9889/2015

Despite last opportunity having been granted, respondent no. 1 has not filed counter affidavit. As such further opportunity is declined.

Learned counsel for the petitioners to take fresh steps for service of notice on respondent nos. 2 to 4, 6, 10 to 14 and 16 within two weeks' time and notice thereafter, be issued.

None appears for respondent nos. 5, 7 to 9 and 15 despite due service.

SLP(C) No. 18440/2015

Learned counsel for the petitioners to take fresh steps for service of notice on respondent no. 14 within two weeks' time and notice thereafter, be issued.

Respondent nos. 1 to 13, 15 to 19 have already filed counter affidavit.

SLP(C) No. 4816/2016

Last opportunity is granted to all the respondents for filing counter affidavit within four weeks' time.

List again on 27.01.2017.

(PAWAN DEV KOTWAL)
Registrar